	Annexure – 7 Name of the corporate debtor: CARNIVAL TECHNO PARK PRIVATE LIMITED; Date of commencement of CIRP: 13/02/2024; List of creditors as on: 18/02/2025 List of operational creditors (Government Dues)													
(Amount i														
Sl. No.	Details of claimants		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual	Amount of claim not	Amount of claim under verification	Remarks, if any	
	Department	Government	1	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC		dues, that may be set-off	admitted	Vermeduo.		
	Income Tax Department	Central Government	19-03-2024	14,78,66,670.00	0	Operational Claim	NO	NA	0	NA	14,78,66,670.00	0	Amount Claimed is under appeal with commissioner	
2	Electronics Technology Parks-Kerala	State Government	13-05-2024	10,04,37,882.00	3,24,36,181.00	Operational Claim	NO	NA	0	NA	0	6,80,01,701.00	For the amount under verification Writ Petition is pending.	
				24,83,04,552.00	3,24,36,181.00						14,78,66,670.00	6,80,01,701.00		